

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.231- IA/289(AHM)2024  
ITEM No.232- IA/1017(AHM)2024 in IA/289(AHM)2024  
in  
CP(IB)/88(AHM)2023

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Mrs Rosy Pawankumar Agrawal Personal Gurantor Of  
Roselabs Bioscience Limited

.....Applicant

.....Respondent

**Order delivered on: 22/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant/RP : Mr. Sunil Bhavsar, Adv. for Ms. Riddhi Vadgama, Adv.  
For the PG : Mr. Kunal Vaishnav, Adv.  
For the Respondent : Mr. Monaal Davawala, Adv. for Raj Radhe Finance Ltd.  
Mr. Raju Kothari, Adv. for ARCIL  
Mr. Sumit Parikh, Adv. for UBI (R-6)

**ORDER**

**IA/289(AHM)2024 & IA/1017(AHM)2024 in IA/289(AHM)2024**

Learned counsel for the applicant directed to file an IA in this matter.

List for further consideration 04.09.2024

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**